

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

CRIMINAL APPLICATION (ABA) NO. _____/2020

Ravindra S/o Manikrao Gawande

-VERSUS-

State of Maharashtra

Office notes, Office Memoranda of
Coram, appearances, Court's orders
or directions and Registrar's orders.

Court's or Judge's Orders

Shri Ashish Chawre, Advocate for applicant.

Shri A. Joshi, Additional Public Prosecutor for respondent.

CORAM : VINAY JOSHI, J.

DATE : APRIL 23, 2020.

Heard.

2. Issue notice to the respondent
returnable returnable on 05.05.2020. Learned
Additional Public Prosecutor waives service of
notice for respondent.

3. Having regard to the fact that the

applicant was tractor owner, no case of grant of interim relief is made out.

JUDGE

Gohane.